

- (i) Statement No. XXVII - Seventh Session, 1986
[Placed in Library, See No. LT-667/91]
- (ii) Statement No. XXV - Ninth Session, 1987
[Placed in Library See No. LT-668/91]
- (iii) Statement No. XXIII - Tenth Session, 1988
[Placed in Library See No. LT-669/91]
- (iv) Statement No. XIX - Eleventh Session, 1988
[Placed in Library, See No. LT-670/91]
- (v) Statement No. XVI - Twelfth Session, 1988
[Placed in Library, See No. LT-671/91]
- (vi) Statement No. XV - Thirteenth Session, 1989
[Placed in Library, See No. LT-672/91]
- (vii) Statement No. XII - Fourteenth Session, 1989
[Placed in Library, See No. LT-673/91]
- (viii) Statement No. X - First Session, 1989
[Placed in Library, See No. LT-674/91]
- (ix) Statement No. IX - Second Session, 1990
[Placed in Library, See No. LT-675/91]
- (x) Statement No. V - Third Session, 1990
[Placed in Library, See No. LT-676/91]
- (xi) Statement No. III - Sixth Session, 1991
[Placed in Library, See No. LT-677/91]
- (xii) Statement No. II - Seventh Session, 1991
[Placed in Library, See No. LT-678/91]
- (xiii) Statement No. I - First Session, 1991
[Placed in Library, See No. LT-679/91]

Eighth Lok Sabha

Tenth Lok Sabha

Copy of the Industrial Development Bank of India Central Regulations (Amendment) Regulations, 1991. Review on the working and Annual Report of the Small Industries Development Bank of India etc. for the year 1990-91

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): Sir, on behalf of

Shri Dalbir Singh, I beg to lay on the Table—

- (1) A copy of the Industrial Development Bank of India General Regulations (Amendment) Regulations, 1991 (Hindi and English versions) published in Notification No. 4735/Legal-2 in Gazette of India dated the 24th June, 1991, under subsection (4) of section 37 of the Industrial Development Bank of India Act, 1964. [Placed in

Library See No. LT-680/91]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Small Industries Development Bank of India for the year 1990-91 along with Audited Accounts under sub-section (5) of section 30 of the Small Industries Development Bank of India Act, 1964.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Small Industries Development Bank of India for the year 1990-91. [Placed in Library See No. LT-681/91]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Industrial Development Bank of India together with Audited Accounts of the General Fund for the year 1990-91 under sub-section (5) of section 18 and sub-section (5) of section 23 of the Industrial Development Bank of India Act, 1964.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Industrial Development Bank of India for the year 1990-91. [Placed in Library See No. LT-682/91]

- (4) (i) A copy of the Annual Report (Hindi and English Versions) of the Industrial Reconstruction Bank of India for the year 1990-91 along with Audited Accounts under sub-section (5) of section 29 and sub-section (5) of section 34 of the Industrial Reconstruction Bank of India Act, 1984.

(ii) A copy of the Review (Hindi

and English versions) by the Government on the working of the Industrial Reconstruction Bank of India for the year 1990-91. [Placed in Library See No. LT-683/91]

- (5) A copy of the Consolidated Report (Hindi and English versions) on the working of the Public Sector Banks for the year ended the 31st March, 1990. [Placed in Library See No. LT-684/91]

- (6) A copy of the Notification No. S.O. 551 (E) (Hindi and English versions) published in Gazette of India dated the 27th August, 1991 notifying the rate of interest for the year 1991-92 for subscriptions made to the Public Provident Fund and balance at the credit of the subscribers at the rate of twelve per cent per annum issued under section 5 of the Public Provident Fund Act, 1968. [Placed in Library See No. LT-685/91]

Review on the Working of and Annual Report of the New Delhi Tuberculosis Centre, New Delhi for the year 1989-90 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): Sir, I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the New Delhi Tuberculosis Centre, New Delhi, for the year 1989 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of